

ITEM NO.9

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8781/2024

(Arising out of impugned final judgment and order dated 21-05-2024 in BA No. 1557/2024 passed by the High Court of Delhi at New Delhi)

MANISH SISODIA

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

(IA No.144193/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.144195/2024-PERMISSION TO FILE LENGTHY LIST OF DATES, IA No. 144193/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 144195/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(Crl) No. 8772/2024 (II-C)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 144073/2024, FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 144076/2024, IA No. 144073/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 144076/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 29-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Vikram Chaudhari, Sr. Adv.  
Mr. Vivek Jain, AOR  
Mr. Mohd. Irshad, Adv.  
Mr. Amit Bhandari, Adv.  
Mr. Karan Sharma, Adv.  
Mr. Rajat Jain, Adv.  
Mr. Sadiq Noor, Adv.  
Mr. Mohit Siwach, Adv.  
Mr. Shailesh Chauhan, Adv.

**For Respondent(s)**

Mr. Suryaprakash V Raju, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Zoheb Hussain, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. Vivek Gurnani, Adv.

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Mr. Vivek Gurnani, Adv.  
Ms. Aakriti Mishra, Adv.  
Mr. Arvind Kumar Sharma, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

1. Mr. S.V. Raju, learned Additional Solicitor General appearing for the CBI and Directorate of Enforcement submits that the counter affidavit on behalf of the CBI has already been filed but it is not on record. He further submits that counter affidavit on behalf of the Directorate of Enforcement will be filed prior to Thursday, i.e. 01.08.2024.
2. Dr. Abhishek Manu Singhvi, learned senior counsel appearing for the petitioner also seeks and granted time to file rejoinder affidavit, if any, on or before 03.08.2024.
3. List this matter on 05.08.2024 at the end of the fresh matter(s).

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)